

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4639

ANSWERED ON:26.04.2005

EQUITY FOR MRTS ALONG ANDHERI GHATKOPAR CORRIDOR

Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita;Patil Shri Balasaheb Vikhe;Rathod Shri Harisingh Nasaru

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government of Maharashtra has requested the Union Government for providing 25 per cent equity for the Mass Rapid Transport System along Andheri-Ghatkopar corridor in Mumbai;
- (b) if so, whether any external aid to meet this project is also being considered;
- (c) if so, the reaction of the Union Government thereto ; and
- (d) the present status of the proposal of Central financial assistance for the project?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)to(d): The Government of Maharashtra has requested for contribution by Government of India towards equity and viability gap funding for 15 kms. (approx.) long Versova-Andheri-Ghatkopar elevated corridor apart from exemptions from central taxes and duties. The State Government proposes to execute the project on Build Own Operate Transfer

(BOOT) basis and has to communicate firm requirements after finalisation of the bidding process undertaken by it. There is no proposal for external aid for funding this project.